

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.986/2018
MA 1090/2018

New Delhi this the 9th day of March, 2018

**Hon'ble Mr. V.Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Ajit Mahto, aged 42 years,
S/o Sh.Malik Mahto,
Working as Investigator Gr.I,
Posted in Directorate General, AIR,
New Delhi.
r/o H.No.5, Gali No.12B, OM Nagar,
Meethapur, Badarpur, New Delhi-44
2. Sudhanshu Shekhar, aged 51 years,
S/o Sh. P.P.Singh,
Working as Investigator Gr.I,
Posted in the office of DG,
Doordarshan, New Delhi.
r/o F 4/11, Ist Floor, Model Town-II,
Delhi-9
3. Dinkar Yadav, aged 51 years,
S/o Sh. Yashwant Yadav,
Working as Investigator Gr.I,
Posted in the office of AIR,
Panaji.
H.No.5/207/GN, SRS Bhavan Verem,
Bardez-Goa, 403114.
4. Santosh Kumar, aged 50 years,
S/o Sh. P. Balakrishnan,
Working as Investigator Gr.I,
Posted in the office of AIR,
Thiruvananthanpuram.
r/o Chithrakailas, Edakkad South,
Kadampnad (P.O),
PO-Kollam Distt., Kerala-6915552.
5. Saibha Majhi, aged 54 years,
s/o Late Sh. Jadze Majhe,
Working as Investigator Gr.I,
Posted in the office of, AIR,

Raipur.
r/o Kukudimunid, Gorumaisan,
Mayurbhanj, Orisah.

6. Anil Kumar Mandi, aged 46 years,
S/o Subhash Ch.Mandi,
Working as Investigator Gr.I,
Posted in the office of AIR,
Ranchi.
r/o AIR Colony, CD/C-2,
Kathiand, Ratu, Ranchi.
 7. Deepak Kumar Sachdeva, aged 48 years,
S/o Sh.Haveli Ram Sacheva,
Working as Investigator Gr.I,
Posted in the office of AIR,
Bhopal-462042.
 8. Pradip Kumar Das, aged 53 years,
S/o Late Sh. Phanidhar Das,
Working as Investigator Gr.I,
Posted in All India Radio,
r/o Block B, 3rd Floor, Royal Heritage,
Radhanagar, Chahchal, VIP Road,
Sixmile, Khanapara,
Guwahati-781022.

(By Advocate Mr. Yogesh Sharma)

Versus

1. Union of India through its Secretary, Ministry of Information and Broadcasting, Govt. of India, Shastri Bhawan, New Delhi-1.
 2. The Chief Executive Officer, Prasar Bharti, Prasar Bharati House, Tower-C, Copernicus Marg, Mandi House, New Delhi-1.
 3. The Director General, All India Radio, Akashwani Bhawan, Parliament Street, New Delhi-1.

4. The Director General,
Doordarshan, Doordarshan Bhawan,
Tower-'A', Copernicus Marg,
New Delhi-1. ... Respondents

ORDER (Oral)

By Mr. V. Ajay Kumar, Member (J):

Heard the learned counsel for the applicants.

2. The learned counsel submits that he is restricting the OA only in respect of applicants No. 1 to 8 who are working as Investigator Grade-I and not pressing the OA in respect of the remaining applicants, i.e., 9 to 27. He seeks leave to avail the remedies available to them by the applicants No. 9 to 27 separately. Accordingly, MA No.1090/2018 for joining together is allowed only in respect of applicants No. 1 to 8 and with liberty to others to avail their remedies, by filing separate O.As., in accordance with law.

3. It is submitted that applicants, who are working as Investigator Grade-I, are eligible and qualified for consideration of their cases for promotion to the next higher post of Assistant Research Officer Grade-II in terms of Recruitment Rules and though the vacancies are available in the higher post, the respondents are not conducting DPCs causing loss to the applicants.

4. It is also submitted that the applicants made representations vide Annexure A-1/Colly but the respondents have not passed any orders thereon.

5. In the circumstances, the OA is disposed of, without going into the merits of the case, by directing the respondents to consider the representations of the applicants vide Annexure A-1/Colly, and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within a period of 60 days from the date of receipt of a copy of this order.

6. No order as to costs.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

CC.